

No. ADM/7464/2021

Office of the
District & Sessions Judge,
Belagavi, Date: 12-07-2021.

NOTIFICATION NO. 2

In view of the Government Order and Notifications No. I, II, III No. LAW-LCE/33/2020 dated: 19-05-2021 (establishment of Court) and the Memo issued by the Hon'ble High Court of Karnataka, Bengaluru under No. GOB.II.112/2017 dated: 18-06-2021 and Notification No. GOB(I)3/2021 dated: 03-07-2021 (posting of Judicial Officer), the newly established court of Civil Judge & JMFC, Kagawad in Belagavi District is inaugurated on 11-07-2021 (Sunday) and commence functioning from 12-07-2021 (Monday) within the local limits of the revenue taluka of Kagawad.



(Chandrashekhar M. Joshi)
Pr. District & Sessions Judge,
Belagavi.

Copy to:

- 1) All the Courts of this Unit.
- 2) The President, Advocates Bar Associations of Belagavi Unit.
- 3) All the Branches of District & Sessions Court, Belagavi.
- 4) Notice Board of District Court, Belagavi.

For information.